

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/474/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : EASTERN PLASTIX
NAME OF THE RESPONDENT(S) : SOUTHERN POLYPET PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

	Shanmitesa	counsel for Operational creditor/Petitioner	
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ORDER

Counsel for Petitioner (Operational Creditor) present and filed a memo mentioning the matter. It has been stated in the Memo that there has been difficulty for the IRP to locate the Corporate Debtor and to prepare the list of the Creditors because she could not get all the relevant records, due to the reasons mentioned in her communication dated 17.07.2017. In view of the submissions of the Counsel for Petitioner and the communication of the IRP, we are inclined to extend the time period of the IRP who shall continue with the assignment till the RP is appointed.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)